THE HIGH COURT OF ORISSA ARBITRATION CENTRE, CUTTACK

NOTIFICATION

No.108/OAC

Date: 22.07.2020

In exercise of the powers conferred under Rule 9, (6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the Arbitration Committee has been pleased to add the names of following Arbitrators in the existing empanelled list of Arbitrators as per minutes dated 21.07.2020.

- 1. Hon'ble Shri Justice S.C Parija
- 2. Hon'ble Dr. Justice A.K. Rath

By Order

Coordinator
High Court of Orissa
Arbitration Centre